

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA. No. 321/2013

IN THE MATTER OF:

M/s Pasco Software 1 Park Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 101-104

Order delivered on 06.09.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :-

For the RD(NR)Delhi / ROC Delhi

Mr. Manish Raj, Company Prosecutor

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request of the RD, the matter is posted for hearing on 28th September 2017.

Sd-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)